

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.06.2022 (WEDNESDAY)

COURT-II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 672 of 2022	Dwarkadhis Solutions Pvt. Ltd. Vs. Devyog Projects Pvt. Ltd.	Mohit Chaudhary	
2.	Comp. App. (AT) (Ins) No. 679 of 2022	Vikas Jain Vs. Devyog Projects Pvt. Ltd. & Anr.	Mohit Chaudhary	
3.	Comp. App. (AT) (Ins) No. 682 of 2022	Rajiv Dhamija & Anr. Vs. Kuldeep Verma, Resolution Professional of Manthan Broadband Services Pvt. Ltd. & Ors.	Sharath Sampath	
4.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	
5.	Comp. App. (AT) (Ins) No. 684 of 2022 With Defects	CFM Asset Reconstruction Pvt. Ltd. Vs. Rishi Gupta & Anr.	Krishna Murthy	
6.	Comp. App. (AT) (Ins) No. 685 of 2022	Hrushikesh Balakrishna Paranjape Vs. Canara Bank & Anr.	Samaksh Goyal	
7.	Comp. App. (AT) (Ins) No. 686-688 of 2022	Akshay Bhansali & Anr. Vs. Amit Gupta, Liquidator of Nimit Steels & Alloys Pvt. Ltd.	Samaksh Goyal	
8.	Comp. App. (AT) (Ins) No. 689 & 691 of 2022	Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors.	Anuj Tiwari	Manoj Kumar

9.	Comp. App. (AT) (Ins) No. 690 of 2022	Prashant Agarwal Vs. Vikash Parasrampuriah & Anr.	Indramil Ghosh	
10.	Comp. App. (AT) No. 98 of 2022	Yogendra Pal Jain & Anr. Vs. South Eastern Carriers Pvt. Ltd. & Ors.	Shabnam Shalini	

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar